

'सिगरेट (उत्पादन प्रदाय और वितरण विनियमन) अधिनियम, 1975' बनाया गया था जिसमें देश में तम्बाकू की खपत को सीमित करने/रोकने/कम करने संबंधी विभिन्न उपाय शामिल थे ।

Study and Test of Kaya Kalpa Plan

391. SHRIMATI PARAVATI DEVI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that in the Himalayas and other remote areas of India, experts are available in the ancient science of Kaya Kalpa (rejuvenation) and herbal therapy to cure various difficult mental and physical ailments;

(b) whether Government are aware that this ancient knowledge of India is attracting people from Bulgaria; and

(c) whether Government propose to study and test the Kaya Kalpa plan and set up a team of Yogis for this purpose so that this knowledge may be saved from extinction and be used for our countrymen?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) No information regarding availability of experts on Kaya Kalpa (rejuvenation) in the Himalayas and other remote areas of India is available. Regarding herbal therapy for the cure of various difficult mental and physical ailments, experts are available in different parts of the country.

(b) Yes, Government are aware that Yoga and Ayurveda are attracting scientists from various foreign countries.

(c) This will be considered by the proposed Research Council for Yoga and Naturopathy.

Villages without Postal Facilities

392. SHRI CHATURBHUJ: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of villages in the country, State-wise, that do not have Post Offices;

(b) how much time it will take to have Post Offices in these villages; and

(c) what steps Government propose to provide postal facilities in rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) 4,67,185. Statement showing State-wise position is laid on the table of the House.

(b) and (c). For opening new post offices in rural areas, Department has adopted certain norms based on population, distance, traffic and cost. These norms are being followed in planning and extending the postal facilities to rural areas.

Statement

Sl. No.	State	No. of inhabited villages without post offices
1	Andhra	13948
2	Assam	19633
3	Bihar	56928
4	Gujarat	11737
5	Haryana	4722
6	Himachal Pradesh	15057
7	Jammu & Kashmir	5435